

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2547  
ANSWERED ON:09.12.2014  
IMPLEMENTATION OF CCTNS  
Roy Prof. Saugata

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the present status of the implementation of the Crime and Criminal Tracking Network and Systems (CCTNS) project in the country, particularly in Delhi;
- (b) whether the project is lagging behind the schedule;
- (c) if so, the details thereof and the reasons therefor; and
- (d) the total funds sanctioned and utilised so far for the project, State-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a): Madam, Present Status of the implementation of the Crime and Criminal Tracking Network and Systems (CCTNS) project in the country, particularly in Delhi is furnished in the Annexure I.

(b) & (c): The project is lagging behind the schedule which can be attributed to the following:

# States/UTs took time in preparation and finalisation of Request for Proposal (RFPs) for selection of State System Integrator (SI).

# SI selection in some of the States/UTs got delayed.

# In some of the States/UTs there was delay in handing over the sites to SI.

# In some of the States/UTs there were issues in execution of project by SI.

# Delay in establishment of National Data Centre due to technical issues in Core Application Software.

# Originally developed Core Application Software (CAS) had to undergo lot of changes due to performance issues and additional functional requirements from field units.

# Delay in commissioning of WiMax and VSAT sites.

(d): Total funds sanctioned and utilised so far for the project, State/ UT-wise is furnished in the Annexure II.